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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A.No.137 of 1996

Dated New Delhi, this 8th day of April, 1996.

HON'BLE SHRI K. MUTHUKUMAR, MEMBER(A)

V. Krishnamoorthi
S/o Shri T. S. Venkataraman
R/o 718 Baba Kharak Singh Marg
NEW DELHI 110 001. ... Applicant

By Advocate: Shri R. Jawaharlal

versus

1. Union of India
through
The Secretary to the
Government
Ministry of Urban Development
Nirman Bhawan
NEW DELHI.
2. The Director of Estates
Directorate of Estates
Nirman Bhawan
NEW DELHI. ... Respondents

By Advocate: Shri K. R. Sachdeva

O R D E R (Oral)

Shri K. Muthukumar, Member(A)

The learned counsel for the applicant prays that he may be allowed to withdraw this application. Accordingly, the application is dismissed as withdrawn.


(K. Muthukumar)
Member(A)

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